

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1988/2017

VIJAI NARAIN PANDEY @ VIJAI PRASAD PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.105768/2017-EXEMPTION FROM FILING O.T. and
IA No.124785/2017-APPLICATION FOR BAIL)

Date : 29-01-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Mr. Palok Basu, Sr. Adv.
Mr. Manoj Swarup, AOR
Ms. Lalita Kohli, AOR
Mr. Abhishek Swarup, Adv.
Mr. Mahendra, Adv.
Mr. Shiv Ram Pandey, Adv.
M/s. Manoj Swarup And Co., AOR

For Respondent(s) Ms. Rachna Gupta, AOR
Mr. Siddhant S. Malik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, the matter is adjourned for two weeks.

(DEEPAK MANSUKHANI)
AR-cum-PS(RAJINDER KAUR)
Court Master